

(b) In terms of section 287 of the Income-tax Act, 1961, the Government have empowered the Commissioners of Income-tax to publish the names and other particulars of the tax defaulters against whom certain demands are outstanding at the end of the particular financial year. Such publication is being done from time to time. The required publication of the names of defaulters for the year ending 31st March, 1971 will be made in due course.

(c) Such steps as are available in law and depending upon the facts and circumstances of each case are being taken to recover these arrears.

Steps taken to Develop Chilka Lake in Orissa

2561. SHRI D.K. PANDA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps being taken by Government for the development of Chilka Lake in Orissa State ;

(b) whether the promised amount of Rupees two lakhs has been given by the Central Government for providing recreational facilities there ; and

(c) if so, the progress made in the work so far ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :

(a) A tourist bungalow has been constructed at Rambha.

(b) A tentative allocation of Rs 3 lakhs was made in the draft Fourth Five Year Plan for providing recreational facilities at Chilka Lake. With the drastic reduction in the plan outlay, which necessitated a strict order of priorities, and the discontinuance of Part II schemes, the scheme to provide recreational facilities at Chilka Lake had to be dropped.

(c) Does not arise.

Pay Scale of Principal of Higher Secondary Schools in Andaman Island

2562. SHRI HUKAM CHAND KACHWAI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the pay scale of Principals of Higher Secondary Schools in the Andaman Island has been revised with effect from 27th May, 1970 ; and

(b) if so, the revised pay scale, classification of the post, selecting authority, appointing authority and recruitment rules for the said post ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAVA) : (a) Yes, Sir.

(b) The revised pay scale is Rs. 700-1100. The post is General Central Services Class I. Revised recruitment rules for the post including selecting authority etc. consequent upon the revision of pay scales, are under consideration.

Opening of more Branches of Nationalised Banks in Uttar Pradesh

2563. SHRI RAJDEO SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to open some more branches of nationalised banks in Uttar Pradesh ; and

(b) if so, their number district-wise ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [*Placed in library. See No. LT-469/71*]

Raid by Income Tax Department in Kanpur

2564. SHRI M.M. JOSEPH : Will the Minister of FINANCE be pleased to state :

(a) whether the Income-tax authorities seized Rupees one lakh from a businessman